been now increased to 1:3 for a Professor subject to a maximum of 6 PG seats per unit per academic year. Further the ratio of teachers to students has been revised from 1:1 to 1:2 for all M.D./M.S. disciplines. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.

Development of Waqf properties

2049. SHRI K. RAHMAN KHAN: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that the National Waqf Development Corporation (NAWADCO) had entrusted Deloitte Consultants, India to formulate plans for the development of Waqf properties, if so, what were the expenses incurred for hiring their consultancy;
- (b) whether the Deloitte Consultants have submitted their report, if so, the salient features thereof; and
- (c) whether the recommendations of Deloitte Consultants have been fully adopted and implemented by NAWADCO or is being reviewed for proper implementation?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) With the approval of the Board of Directors, NAWADCO has engaged M/s Deloitte for preparing 'Business Planning and Organization Structuring for NAWADCO' at a total fee of ₹ 59.00 lakhs (including applicable taxes).

- (b) M/s Deloitte has submitted reports which includes (i) Current state assessment and best practices of market, (ii) Articulation of Business Plan, (iii) HR Policy Manual, (iv) Finance and Accounts Manual, (v) Delegation of Powers, and (vi) Top Level Organization Structure.
- (c) The Manuals of HR Policy and of Finance and Accounts as well as the scheme of Delegation of Powers has been implemented. Other reports belong to market survey of real estate market in the country. Accordingly, the inputs given in the reports are taken into account as and when required.

Sea route for Haj pilgrimage

2050. DR. SANJAY SINH: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Saudia Arabia has agreed to revive sea route for Indian Haj pilgrims;
- (b) if so, the details of bilateral annual agreement and the conditions therein;